## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 56/NCLT/AHM/2017 (New) Gujarat High Court CP No. 475/2016 c.w. CA 433/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Suzlon Structures Ltd.

Section of the Companies Act:

Sections 391-394 of the Companies Act, 1956;

230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. Jaimin R. Dave Advocate Petitioner Dre

2. Niyati Shah

## **ORDER**

Learned Advocate Mr. Jaimin Dave with Learned Advocate Ms. Niyati Shah i/b Learned Advocate Mrs. Swati Soparkar present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

MEMBER JUDICIAL

Dated this the 26th day of May, 2017.